

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 151 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Power Ltd.

..... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission
Commission

..... Respondent(s)

Counsel for the Appellant(s)

: Ms. Deepa Chaw an
Mr. H.S.Jaggi

ORDER

Admit. Issue notice to the Respondents returnable on 22.08.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents. ***Issue Public Notice.***

Post the matter on **22.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js